

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 210
246/252/ND/2020**

IN THE MATTER OF:

M/s. Via Interactive Technologies Pvt. Ltd.

...APPELLANT

Vs.

ROC

...RESPONDENT

Section

Under Section 252

Order delivered on 23.09.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Appellant

:Ms. Kiran Rana, Adv.

ORDER

Heard the submissions made by the Learned Counsel for the Appellant. The Learned Counsel for the Appellant is directed to file the investment in the shares on or before Friday. Let the matter be listed on 25.09.2020.

-Sd-

**(V.K. Subburaj)
Member (T)**

-Sd-

**(P.S.N. Prasad)
Member (J)**